

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2733/2018

New Delhi, this the 2nd day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Uma Shankar Singh Yadav,
Group 'A',
Aged about 56 years,
Principal Chief Engineer,
South Western Railway,
Hubballi – 580 023.

Resident of :
Bungalow No. 1671,
Golf Links Railway Officers Colony,
Keshwapur Club Road,
Hubballi, Karnataka – 580 023. ...Applicant

(By Advocate : Mr. Dhruv Agarwal, Sr. Advocate with Mr. M. K. Dubey and Mr. Nishit Agarwal)

Versus

1. Union of India,
Through the Secretary, Railway Board,
Ministry of Railways,
256-A, Raisina Road,
Central Secretariat, New Delhi – 110 001.
2. Secretary, Department of Personnel & Training,
North Block, Central Secretariat,
New Delhi – 110 001. ...Respondents

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

The O.A is filed with a prayer to direct the respondents to amend the rules governing the seniority in the Ministry of Railways by issuing Office Memorandum. When we

pointed out to the learned counsel as to how such a prayer can be made and how Ministry can be directed to amend the rules, learned counsel sought permission of the Tribunal to withdraw the O.A without prejudice of the rights of his client to seek appropriate remedy.

2. The O.A is dismissed as withdrawn leaving it open to the applicant to seek redressal of his grievance in accordance with law. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/